

JUDGMENTS FOR THE MONTH OF JULY, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	11 th	<u>CRL.A(J) 37/2012</u>	SRI LAKHI CHETIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
2	11 th	<u>CRL.A(J) 63/2012</u>	SRI LAKHIRAM KURMI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
3	11 th	<u>CRL.A(J) 78/2012</u>	SRI SURAJ SERIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
4	11 th	<u>CRL.A(J) 30/2013</u>	MD ANJAR HUSSAIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
5	11 th	<u>CRP 164/2015</u>	SMTI JAYANTI BORA & 2 ORS VS KUMUD CH. DAS & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
6	11 th	<u>CRP 410/2015</u>	SHIB PROSAD ROY VS AMJAD ALI & 5 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
7	11 th	<u>I.A. 984/2016</u>	MD. SIRAJUL HAQUE VS THE STATE OF ASSAM & ANR	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
8	11 th	<u>WP(C) 3558/2016</u>	RABIN KUMAR BAISHYA VS THE STATE OF ASSAM AND 6 ORS	Suspension with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
9	12 th	<u>WP(C) 2207/2009</u>	M/S JERICHO AGRO PROCESSORS AND ANR. VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A. K. GOSWAMI
10	12 th	<u>CRL.A(J) 28/2012</u>	SRI BIRCHA BHENGRA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
11	12 th	<u>CRL.A(J) 116/2012</u>	SRI BUDHESWAR KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
12	12 th	<u>CRL.A(J) 147/2012</u>	SRI SUREN CHAWRA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

13	12 th	CRL.A(J) 23/2014	HARESWAR GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
14	12 th	Crl.Pet. 234/2016	MD. JAHIRUL MAULANA @ JAHIRUL ISLAM VS THE STATE OF ASSAM AND 2 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE N. CHAUDHURY
15	13 th	Crl.A. 264/2012	BIRAJ KALITA VS THE STATE OF ASSAM	Appeals against conviction under the NDPS Act	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
16	13 th	CRL.A(J) 40/2014	RAJESH SAHAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
17	13 th	CRL.A(J) 123/2014	RAJESH MODI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
18	13 th	CRL.A(J) 132/2014	TUTUKON @ TUTUMONI SARMAH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
19	13 th	RSA 125/2016	SMTI MONIKA BORAH DUTTA VS SMTI ANU DUTTA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
20	14 th	Crl.A. 222/2005	MD. KHALILUR RAHMAN & ORS VS THE STATE OF ASSAM	Criminal Revisions against acquittal	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
21	14 th	Crl.Rev.P. 718/2005	SHAHJAHAN VS KHALILUR RAHMAN AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
22	14 th	WP(C) 4949/2012	SUREN TALUKDAR (II) VS THE STATE OF ASSAM AND ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
23	14 th	WP(C) 2583/2013	MD. SALEH AHMED VS THE STATE OF ASSAM AND 5 ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
24	14 th	CRL.A(J) 28/2014	GANESH NAG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
25	14 th	CRL.A(J) 39/2014	PARESH MANDAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

26	14 th	CRL.A(J) 61/2014	AJOY MUNDA @ DABANG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
27	15 th	CRL.A(J) 62/2014	ANIL GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
28	15 th	CRL.A(J) 97/2014	GANESH GOWALLA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
29	15 th	CRP(I/O) 69/2016	ON THE DEATH OF PLAINTIFF NO. 1, HIS LEGAL HEIRS , & 2 ORS. VS MUSTT. FULORA BEGUM & 14 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
30	15 th	I.A.(CrI.) 140/2016	MD. YASIN @ ESIN ALI & 3 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
31	18 th	CRL.A(J) 65/2012	ASHOK RAJOWAR & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
32	18 th	CRL.A(J) 23/2013	SRI BIPUL BHUYAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
33	18 th	CRL.A(J) 40/2013	MD SAMIR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
34	18 th	CRL.A(J) 57/2014	MAGHEN MORAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
35	18 th	CrI.Rev.P. 253/2014	SUNDAR BURAGOHAİN VS SMTI HIMANI DAS	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
36	18 th	MACApp. 32/2014	NURUDDIN ALI VS FAYEZ ALI KHAN & 3 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
37	18 th	CRP(I/O) 45/2016	MD. ABU TALEB AHMED & 2 ORS. VS SANGRAMI SATIRTHA SANMELAN & 5 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
38	18 th	RSA 43/2016	MD MUSLEMUDDIN & ANR VS ON THE DEATH OF MD. NURUL ISLAM HIS LEGAL HEIRS AFIA KHATUN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY

39	19 th	RSA 73/2005	ON THE DEATH OF GOLAP CH. KALITA HIS LEGAL HEIRS SMTI DHANMATI KALITA & ORS VS ON THE DEATH OF HAREN RAJBANSHI HIS LEGAL HEIRS SMTI KAMALA RAJBONGSHI (WIFE) & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
40	19 th	WP(C) 1051/2008	SRI RAJESH JAISWAL VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A. K. GOSWAMI
41	19 th	CRL.A(J) 2/2013	BILBIL SOBAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
42	19 th	CRL.A(J) 6/2013	SRI RAJ MIRDHA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
43	19 th	CRL.A(J) 9/2013	SRI MANAB RABHA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
44	20 th	Crl.A. 238/2005	SARBESWAR DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
45	20 th	Crl.A. 110/2012	KRISHNA DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
46	20 th	CRL.A(J) 57/2013	RAJU PROJA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
47	20 th	CRL.A(J) 72/2014	MAGAR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
48	20 th	CRL.A(J) 114/2014	RAJESH PROJA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
49	20 th	CRP 127/2014	AMAL KUMAR MAHANTA @ AMAL NEER MAHANTA VS SMTI DOLLY BENERJEE & ANR.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
50	20 th	CRP 104/2016	SIBA RAM SARMA VS AFIYA BEGUM & ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
51	21 st	Crl.Rev.P. 187/2005	CHAYARUN BIBI VS THE STATE OF ASSAM AND ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

52	21 st	RSA 35/2006	ON THE DEATH OF RAKESH CH. DEY HIS LEGAL HEIRS REKHASHREE DEY & ORS VS MOKLISA KHATUN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
53	21 st	CRL.A(J) 36/2014	BIRSA MUNDA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
54	21 st	CRP(I/O) 8/2014	SATYA PRASAD BARUA VS REJAUR RAHMAN & 3 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
55	22 nd	CRL.A(J) 42/2013	MD ABUL HUSSAIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
56	22 nd	CRL.A(J) 43/2013	SRI NAKUL PRADHAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
57	22 nd	CRL.A(J) 83/2013	SRI DAYAL GANSU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
58	22 nd	WP(C) 5004/2013	CHAND MOHAMMAD ALI VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
59	22 nd	Crl.Rev.P. 186/2015	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION VS TARUN CHANDRA GOSWAMI (A-1) & ANR.	Criminal Revisions against orders passed in trial cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
60	22 nd	CRP 43/2016	MADHUR MASKARA & 2 ORS VS SUKUMAR DAS & 3 ORS.	Civil Revision under Article 227 of the Constitution.	HON'BLE MR. JUSTICE N. CHAUDHURY
61	22 nd	CRP 47/2016	NARAYAN MAZUMDAR & 2 ORS. VS PABITRA MAZUMDAR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
62	22 nd	WP(C) 588/2016	DR ATINDRA KUMAR ADHIKARI VS THE STATE OF ASSAM AND 3 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
63	22 nd	WP(C) 3168/2016	DR. BHABANI PRASAD CHAKRAVARTY VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
64	22 nd	WP(C) 3169/2016	DR. BHABANI PRASAD CHAKRAVARTY VS THE STATE OF ASSAM AND 2 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN

65	25 th	RSA 175/2006	MADHAB CH. DAS VS DIPAK BHUYAN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
66	25 th	CRL.A(J) 75/2014	MANGRA MURA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
67	25 th	I.A. 1506/2016	ABDUL MALIK MAZUMDAR & 5 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
68	26 th	RSA 192/2006	IDRISH ALI VS HASSEN ALI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
69	26 th	CRL.A(J) 136/2014	SABIN RAY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
70	26 th	WP(C) 5633/2014	ANJAN BORA VS THE STATE OF ASSAM & ANR	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	26 th	CRL.A(J) 122/2015	PARASURAM KOIRI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
72	26 th	WP(C) 3852/2015	SARJINA BEGUM & 2 ORS. VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
73	26 th	I.A. 1428/2016	SRI HARE KRISHNA PAUL VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
74	26 th	I.A. 1620/2016	PRATAP PAUL & ANR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
75	26 th	I.A. 1621/2016	SRI SIBA PAUL @ SIBU PAUL & 2 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
76	27 th	RSA 98/2006	BIJOY KR. BARUAH VS KONMAI BARUAH & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY

77	27 th	CRL.A(J) 96/2012	SRI ANIL MEDHI & 2 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
78	27 th	WA 283/2012	YEBEMO MOZHUI VS MR A. RENBI MOZHUI & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE L.S. JAMIR
79	28 th	RSA 194/2006	SABITRI ROY VS ANIL MANDAL & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
80	28 th	RSA 75/2007	KAMAL CH. GHOSE & ORS VS SUNIL CH. RAKSHIT & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE SUMAN SHYAM
81	28 th	RSA 85/2007	KAMAL CH. GHOSE & ORS VS SUNIL CH. RAKSHIT & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE SUMAN SHYAM
82	28 th	WP(C) 2962/2015	UNION OF INDIA & 2 ORS VS MUKUL CHANDRA BHATTACHARYA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE L.S. JAMIR
83	28 th	WP(C) 4022/2016	DAVID BRAHMA VS THE STATE OF ASSAM & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
84	29 th	RSA 24/2007	KRISHNA LAL GHOSE & ORS. VS RABINDRA KR. GHOSE & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
85	29 th	WP(C) 4854/2009	MONOJ KUMAR BORA VS THE ASSAM STATE ELECTRICITY BOARD & ORS.	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
86	29 th	Crl.A. 153/2014	DHONO RAM RABHA VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE L.S. JAMIR
87	29 th	WP(C) 4347/2016	SANTOSH KUMAR TOSHNIWAL VS THE UNION OF INDIA & 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI